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Bombay Land Requisition (Gujarat Extension Of Duration) Act, 1966

20 of 1966

[24 October 1966]

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Bombay Land Requisition (Gujarat Extension Of Duration) Act, 1966

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[24 October 1966]

An Act to extend the duration of the Bombay Land Requisition Act, 1948. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Bombay Land Requisition (Gujarat Extension of Duration) Act, 1966.

2. Amendment Of Section 3 Of Bom. Xxxiii Of 1948 :-

In section 3 of the Bombay Land Requisition Act, 1948(Bom. XXXIII of1948), in sub-section (1), for the word and figures "December 1966" the word and figures "December 1970" shall be substituted.